

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GAYATRI SEA FOODS AND FEEDS PRIVATE LIMITED Date of Commencement of Liquidation: 30-09-2021; List of Stakeholders as on Date: 28-10-2022; Name of IP: Mr. KASI SRINIVAS; Process Number: 1; Last 5 digit of registration number: 12840

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	306962304.39	1	306962304.39				Annexure 3
4	Unsecured financial creditors	1	17358572	1	17358572				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	450000	3	450000				Annexure 6
7	Operational creditors (Government Dues)	1	6029171	1	6029171				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	26987303	2	26987303				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	357787350.39	8	357787350.39	0			